

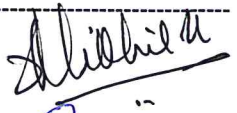

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 77/BB/17	-	For filing Vakalat & objections	Rule 6 of IB	Next Radio Limited Vs Golden Gate Ventures Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	NIKHIL.A 98453 37316.	PETITIONER.	
2)	Ravishankar P 9590088865	RESPONDENT	

Copunsel for petitioner is present. Counsel for respondent is present. Shri P. Ravishankar has filed vakalat for corporate debtor. He has also filed objections.

For hearing, list it on 25.01.2018.


MEMBER (T)


MEMBER (J)